GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1045 TO BE ANSWERED ON 4TH DECEMBER, 2015

ORGAN DONATION

1045. SHRI PRALHAD JOSHI:
SHRI SANGANNA AMARAPPA:
SHRI B. SRIRAMULU:
SHRIMATI JAYSHREEBEN PATEL:
SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the National Organ and Tissue Transplant Organization (NOTTO) maintains register of donors and recipients of human organs and tissues, if so, the details thereof and if not, the reasons therefor;
- (b) whether there is a shortage of donated organs in the country, if so, the details thereof indicating the number of people who have pledged their organs for donation during each of the last three years and the current year, State/UT-wise;
- (c) the number of requests and recipients of organ donation registered and the number of people died on account of nonavailability of organs during the said period, State/UT-wise and organ-wise;
- (d) whether any complaints concerning wastage of donated human organs have been received by the Government, if so, the details thereof along with the action taken by the Government thereon;
- (e) the details of the Government hospitals where surgical facilities for organ transplant operation are available, State/ UT-wise; and
- (f) the initiatives taken/being taken by the Government to spur organ donation in the country?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): As per Transplantation of Human Organs and Tissue Act, 1994 (as amended), the Central Government has been given the mandate to maintain National registry of donors and recipients of human organs and tissues. National Organ and Tissue Transplant Organisation (NOTTO) has been set up to maintain this registry based on the information received from the transplant/retrieval hospitals and other related organisations. The National registry has been launched on 27-11-2015.

- (b): There is a shortage of donated organs in the country as compared to the number of patients of organ failure who require transplants. Total number of persons who have pledged their organs for donations under the National Registry till 30-11-2015 is 568.
- (c): The national registry has been launched very recently. This information is, therefore, not available.
- (d): No such complaints have been received in this Ministry.
- (e): Health is a State subject. List of the Government hospitals where surgical facilities for organ transplant operation are available will, therefore, be available with the States and complete list in this regard is not maintained by the Central Government.
- (f): Though health is a State Subject, the Government of India has taken proactive steps to spur organ donation in the country. These include:
 - I. The importance of organ donation has been highlighted by the Hon'ble Prime Minister in Mann Ki Baat Programme broadcast in October and November 2015;
- II. Website of NOTTO namely <u>www.notto.nic.in</u> has been made functional for providing updated information to general public.
- III. A 24x7 call centre with toll free helpline number (1800114770) has been established for providing information and facilitating networking of hospitals. The number has been widely publicized through print, SMS, electronic and social media.
- IV. Indian Organ Donation Day is being observed annually since 2010. This year it was observed on 27th November 2015.
- V. National Organ and Tissue Donation and Transplant Registry has been launched.
- VI. Members of Donor families from different parts of the country and winners of national competition of slogan on organ donation were felicitated.
- VII. Award has been given to the best performing State (Tamil Nadu) in the area of Organ Donation.
- VIII. Organ Donation Publicity through print media, Display Boards, Frequently Asked Questions, Mobile SMSes, talks by experts, etc. is being undertaken.

- IX. The networking of the transplant and/or retrieval hospitals has been commenced to ensure that any organ which is donated is not wasted.
- X. Systems have now been put in place to register organ donation pledges. Those who want to pledge for organ donation can do so through both offline and online mode.
- XI. Financial assistance has been provided for establishing four regional level organizations called Regional Organ and Tissue Transplant Organization (ROTTO) in the States of Tamil Nadu, Maharashtra, Assam and UT of Chandigarh and carrying out awareness and training of transplant coordinators.
- XII. Training of Transplant Coordinators of Delhi and NCR has been conducted by NOTTO.
- XIII. Transplant Hospitals in Delhi and National Capital Region have been instructed for placing Display Boards outside the Intensive Care Units and at strategic locations in the hospital, mentioning that Law requires the doctor on duty/transplant coordinator/counsellor to make inquiry and request for organ donation from the family members of brain stem dead persons.
- XIV. As per the need, financial assistance is also provided under the National Organ Transplant Programme for hiring of transplant coordinators in Government Hospitals and Trauma Centres...